

**श्री जांगडे :** क्या मैं जान सकता हूँ कि उत्तर भारत के अहिन्दी भाषा भाषी प्रांतों में जिन शब्दों और जिन प्रणालियों का उपयोग किया जाता है, दक्षिण भारत में हिन्दी प्रसार के लिये उससे भिन्न किया जाता है?

**श्री के० डी० मालवीय :** उत्तर और दक्षिण में कुछ भिन्नता तो जरूर होगी।

**Shri N. Sreekantan Nair:** May I know whether in their attempt to popularize Hindi the Government is using compulsory methods and, if so, whether it would not lower the standard of students in the South?

**Shri K. D. Malaviya:** Sir, I could not follow the question.

**Mr. Deputy-Speaker:** He wants to know whether in carrying on propaganda for Hindi the Government is using compulsory methods (I am repeating his words) and whether for South India the standards may not be made lower.

**Shri K. D. Malaviya:** Well, we are not aware of any compulsory methods being used.

**Shri K. K. Basu:** May I know whether the organisation in Delhi to teach Hindi to non-Hindi speaking M.P.'s is also being subsidised?

**Shri K. D. Malaviya:** No, Sir.

**Mr. Deputy-Speaker:** I think it is spent out of the Rs. 10,000.

#### REHABILITATION OF DISPLACED PERSONS IN WEST BENGAL

\*71. **Shrimati Renu Chakravarty:** Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of expenditure so far incurred by the Central Government in the current financial year towards rehabilitation of displaced persons in West Bengal;

(b) the various Heads under which this sum has been spent;

(c) the percentage of expenditure under each of these Heads that was spent on salaries of the staff and such other administrative purposes and the percentage that was spent as loans and doles to displaced persons;

(d) the machinery of distribution of relief to displaced persons sanctioned by the Central Government; and

(e) the check the Government of India possess over the actual expenditure of the sums?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). Rs. 8,11,16,350 - has been sanctioned by the Central Government upto 31st January, 1953 on account of grants for relief and rehabilitation and advance under 'Loans' for rehabilitation. (c) It is difficult to determine the percentage of expenditure on administration in respect of each of these heads as the staff employed and administrative machinery set up by the State Government are engaged on all types of work connected with the relief and rehabilitation of displaced persons. The percentage of expenditure on staff, loans and doles to the total expenditure booked is as follows:—

(i) Salaries of Staff	11.07 percent.
(ii) On Loans	40.7 percent.
(iii) On doles	19.6 percent.

(d) The administrative machinery of the West Bengal Government.

(e) The State Government can incur expenditure only in accordance with the scales and subject to conditions laid down by the Central Government. The Accountant General, West Bengal makes payment to the State Government after ensuring that such expenditure has got the requisite sanction of the Central Government and keeps a watch on the utilization of the funds by the State Government in accordance with those terms and conditions.

**Shrimati Renu Chakravarty:** May I know whether all the schemes are submitted to the Government of India, and whether, after the schemes are sanctioned, the Government of India sets some time-limit within which these schemes are to be implemented?

**Shri J. K. Bhonsle:** Not quite. It is left to the State Governments to implement the schemes in the time in which they say they would be able to implement them.

**Shrimati Renu Chakravarty:** May I know whether it has been brought to the notice of the Government of India that many schemes, after they have been sanctioned, have been left pending and there is the danger of the money lapsing due to the financial year coming to an end?

**Shri J. K. Bhonsle:** No.

**Shrimati Renu Chakravarty:** Is it a fact that the Government of India has been giving money in a rather unplanned way with the result that a large sum of money has recently been given to the West Bengal Government and the West Bengal Government is hard put to it to use it up before the money is to lapse?

**Mr. Deputy-Speaker:** It is the same question in another form.

He said that no money lapses.

**Shri A. C. Guha:** Is it true that out of this Rs. 8 crores and odd sanctioned for this year, a sum of near about Rs. 2½ crores has been given only by the end of January?

**Shri J. K. Bhonsle:** I want notice of that question.

**Shri A. C. Guha:** Has the Government of India received any representation from the West Bengal Government that they are feeling much difficulty in distributing the money and that they are faced with the risk of having the entire sum lapsing unless they can distribute it by the 31st March?

**Shri J. K. Bhonsle:** According to the information in the possession of the Government of India the West Bengal Government have spent Rs. 4 crores and a few lakhs upto the 21st December 1952, and I take it that they have another three months to spend the remaining Rs. 4 crores and odd.

**Shri A. C. Guha:** My point was.....

**Mr. Deputy-Speaker:** Are we arguing this matter?

**Shri A. C. Guha:** No, Sir. Perhaps I have not been able to make myself sufficiently clear.

**Mr. Deputy-Speaker:** The hon. Minister understood it and I understood it.

**Shri A. C. Guha:** The House should also understand. Near about Rs. 3 crores have been given by the end of January, and for nine months the refugees were suffering.....

**Mr. Deputy-Speaker:** It is a matter of argument.

**Shri Meghnad Saha:** May I know whether my hon. friend's attention has been drawn to a Press Communique where the West Bengal Government have complained that they had got Rs. 2 crores by the end of the

year and that they had no definite plans to spend the money?

**Shri J. K. Bhonsle:** I have said so; we have no such information.

**Shrimati Renu Chakravarty:** Are any schemes suggested by the Central Government, and are the schemes of the West Bengal Government also submitted to the Centre for approval?

**Shri J. K. Bhonsle:** No. Only the schemes of the West Bengal Government are scrutinized by us and passed.

**Shrimati Renu Chakravarty:** May I know if any scheme has been submitted by the West Bengal Government to the Centre for dealing with the refugees who are now piling up at the Sealdah and Howrah stations?

**Shri J. K. Bhonsle:** I want notice of that question.

**Shri B. S. Murthy:** Arising out of the answer given by the hon. Minister that nearly Rs. 4 crores are yet to be spent, may I know what steps are being taken to see that the amount is spent before the year is over?

**Shri J. K. Bhonsle:** The Government of West Bengal have their own machinery.

**Shri B. S. Murthy:** What steps are taken by the Central Government?

**Mr. Deputy-Speaker:** It has given the money. It is for the State Government to spend it. That is what he says.

**Shri K. K. Basu:** May I know whether these sums will be spent in acquiring various other colonies in West Bengal?

**Shri J. K. Bhonsle:** I could not follow the question.

**Mr. Deputy-Speaker:** Various other colonies. I think we will go to the next question.

#### FACT FINDING COMMITTEE

\*72. **Shri B. K. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Fact Finding Committee appointed by Government to make a survey and assessment of the Conditions in Relief and Rehabilitation Colonies in West Bengal has submitted its report;

(b) if so, what recommendations of the Committee have been accepted; and

(c) what action has so far been taken on them?